

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 108 of 2013, 171 of 2014 & 172 of 2014

Dated : 14th August, 2015

In the matter of:

Appeal No. 108 of 2013

Gujarat Energy Transmission Corporation Ltd. Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors.Respondent(s)

Appeal No. 171 of 2014

Gujarat Energy Transmission Corporation Ltd. Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. Respondent(s)

Appeal No. 172 of 2014

Gujarat Energy Transmission Corporation Ltd. Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors.Respondent(s)

ORDER

Bench not assembled today.

Matter is posted for further hearing on **28th September, 2015.**

Court Master

rkt